

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONAL BENCH AT CHENNAI**

**I.A. No. 213 of 2021
In
Appeal No. 82 of 2021**

Between:

Mahesh Mamindla and Others

....Appellant(s)

VERSUS

State of Telangana and Others

....Respondent(s)po

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Bb
9/2/06
THROUGH
ADVOCATES FOR THE 2nd RESPONDENT

Y. RAMA RAO
B. LAKSHMI NARASIMHAN
Y. SAI SANKALP, Advocates,
Plot NO. 550/C, Road No. 92, Jubilee Hills, Hyderabad – 500 033, Telangana
Mob: 7667967963, 9849012022

F. No. 7-25/ 2012-FC
Government of India
Ministry of Environment and Forests
(FC Division)

Paryavaran Bhawan,
CGO Complex, Lodhi Road,
New Delhi - 110 510
Dated: 5th May, 2014

To

**The Principal Secretary (Forests),
All State / Union Territory Governments**

Sub: Guidelines for diversion of forest land for non-forest purposes under the Forest (Conservation) Act, 1980- Guidelines for laying transmission lines through forest areas - *rug.*

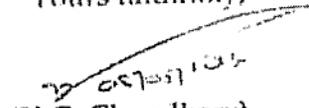
Sir,

I am directed to say that the Hon'ble National Green Tribunal in their Order dated 7th March 2012 in the Appeal No. 10 of 2012 in the matter of Janajagarithi Samiti (Regd.) versus Union of India and Others directed this Ministry to take steps and notify the detailed fresh guidelines for laying transmission lines through forest area, incorporating necessary changes to mitigate the difficulties which arise during granting forest clearance.

Accordingly, this Ministry in consultation with the Central Electricity Authority formulated revised guidelines for laying transmission lines through forest areas. A copy of the same is enclosed.

Yours faithfully,

Encl.: As above.

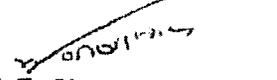

(H.C. Chaudhary)

Assistant Inspector General of Forests

Copy along with a copy of the said guidelines to:-

1. Prime Minister's Office (*Kind attn.: Shri Santosh D. Vaidya, Director*).
2. Secretary, Ministry of Power, Government of India, Shram Shakti Bhawan, New Delhi.
3. Principal Chief Conservator of Forests, all State/UT Governments.
4. Nodal Officer, the Forest (Conservation) Act, 1980, all State/UT Governments.
5. All Regional Offices, Ministry of Environment & Forests (MoEF), Government of India (GoI).
6. Joint Secretary in-charge, Impact Assessment Division, MoEF, GoI
7. All Assistant Inspector General of Forests/ Director in the Forest Conservation Division, MoEF, GoI.

- 2
- 2
8. Director R.O. (HQ), MoEF, Col.
 9. Sr. Director (Technical), National Informatics Centre (NIC), MoEF with a request to place a copy of the letter on website of this Ministry.
 10. Sr. PPS to the Secretary, Environment and Forests.
 11. Sr. PPS to the Director General of Forests & Special Secretary, MoEF.
 12. Sr. PPS to the Addl. Director General of Forests (Forest Conservation), MoEF.
 13. PS to the Inspector General of Forests (Forest Conservation), MoEF.
 14. Guard file.


(H.C. Chaudhary)
Assistant Inspector General of Forests

3

GUIDELINES FOR LAYING TRANSMISSION LINES THROUGH FOREST AREAS

1. Where routing of transmission lines through the forest areas cannot be avoided, these should be aligned in such a way that it involves the least amount of tree cutting
2. As far as possible, the route alignment through forest areas should not have any line deviation.
3. (i) The width of right of way for the transmission lines on forest land shall be as follows:

Transmission Voltage	Width of Right of Way (Meter)
11kV	7
33 kV	15
66 kV	18
110 kV	22
132 kV	27
220 kV	35
400 kV S/C	46
400 kV D/C	46
+/- 500 kV HVDC	52
765 kV S/C (with delta configuration)	64
765 kV D/C	67
+/- 800 kV HVDC	69
1200 kV	89

- (ii) In forest areas, only vertical delta configuration of 400 kV S/C and delta configuration of 765 kV S/C shall be permitted.
4. (i) Below each conductor or conductor bundle, following width clearance would be permitted for stringing purpose:

Transmission line with conductor bundle	Width clearance below each conductor or conductor bundle (meter)
Upto 400kV twin bundle	3

100 kV triple bundle	5
400 kV +/- 500 kV HVDC / 765 kV Quadruple bundle	7
+/- 800 kV HVDC / 765 kV hexagonal bundle	10

- (ii) The trees on such strips would have to be felled but after stringing work is completed, natural regeneration will be allowed to come up. Felling/ pollarding/ pruning of trees will be done with the permission of the local forest officer wherever necessary to maintain the electrical clearance. One outer strip shall be left clear to permit maintenance of the transmission line.
- (iii) During construction of transmission line, pollarding/ pruning of trees located outside the above width of the strips, whose branches/ parts infringe with conductor stringing, shall be permitted to the extent necessary, as may be decided by local forest officer.
- (iv) Pruning of trees for taking construction/stringing equipments through existing approach/access routes in forest areas shall also be permitted to the extent necessary, as may be decided by local forest officer. Construction of new approach/access route will however, require prior approval under the Act.
- (v) In the remaining width of right of way trees will be felled or lopped to the extent required, for preventing electrical hazards by maintaining the following:

Transmission Voltage	Minimum clearance between conductor and trees (Meters)
11 kV	2.6
33 kV	2.8
66 kV	3.4
110 kV	3.7
132 kV	4.0
220 kV	4.6
400 kV	5.5
+/- 500 kV HVDC	7.4
765 kV	9.0
+/- 800 kV HVDC	10.6
1200 kV	13.0

- (vi) The maximum sag and swing of the conductors are to be kept in view while

working out the minimum clearance mentioned as above.

- (vii) To avoid any hazard, felling/cutting/pruning of those trees which because of their height /location may fall on conductors shall also be permitted, as may be decided by local forest office.
 - (viii) In the case of transmission lines to be constructed in hilly areas, where adequate clearance is already available, trees will not be cut except those minimum required to be cut for stringing of conductors.
 - (ix) In case of transmission lines passing through National Parks, Wildlife Sanctuaries and Wildlife Corridors, insulated conductors shall only be used to prevent electrocution of animals.
5. Where the forest growth consists of coconut groves or similar tall trees, widths of right of way greater than those indicated at Sl. No.3 may be permitted in consultation with CEA.

0 25/11/2017



TRANSMISSION CORPORATION OF TELANGANA LIMITED

From
The Executive Engineer,
400KV/Construction-II,
Metro, Hyderabad

To
The Forest Divisional Officer,
Shamshabad,
Ranga Reddy District

7

Lr.No. EE/400KV/Const-II/Metro/Hyd/F. Rayadurg Line/D.No. 873/2022, Dt. 19. 01.2023

Sir,

Sub: TSTRANSCO – 400KV DC Twin HTLS line from Kethireddypalli-Rayadurg –Diversion of 6.7076 Ha of Forest land in Shamshabad Division for erection of 400KV Twin HTLS DC line from 400KVSS, Kethireddypalli to 400KV Rayadurg GIS along outer side of ORR (TSPA junction to Gachibowli ORR junction) – Certain Information - Requested – Regarding.

- Ref: 1) P.O.No.209/OM-11/CE/400KV/SE-2/D1-A1/e-EHVT-01/2018/D.No.731/18,Dt: 29-09-2018
2) P.O.No.210/OC-12/CE/400KV/SE-II/D1-A1/e-EHVT-01/2018/D.No. 732/18, Dt: 29-09-2018
3) PCCF, Govt. of Telangana, Forest department Ref.No. 13470/2019/FCA-4, Dated 14-05-21
4) FDA, Govt. of Telangana, Forest department Rc.No.3434/2019/SB-2, Dt: 08-06-2021
5) PCCF, Govt. of Telangana, Forest department Ref.No. 13470/2019/FCA-4, Dated 07-08-21
6) Appeal 82 of 2021 Dated 29-12-2021 and I.A. No. 213 of 2021

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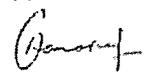
400KV Twin HTLS DC line from 400KVSS Kethireddypalli to 400KV Rayadurg GIS is erected under Rayadurg System Improvement scheme. The line works were completed and charged on 10.01.2022. The subject line was passed through Forest land in Shamshabad Division for a length of 1.458 Km. The diversion of 6.7076 Ha of Forest land in Shamshabad Division was approved vide reference 4th to 5th cited for erection of the subject line through forest land.

An appeal No. 82(SZ) of 2021 dated 29-12-2021 was filed before National Green Tribunal Southern Zone, Chennai by Sri Mahesh Mamindla and others requesting to quash and set aside the Stage-I and Stage-II approvals given to erect the subject line through forest land. Judges heard the appellant in part on 09-01-2023 and sought certain information. Hence, it is requested to provide the following information which is related to forest department at the earliest.

1. Details of the species affected due to the erection of 400KV Kethireddypalli-Rayadurg line through forest land
2. It is understood that the numbers of Trees felled by forest department for providing corridor for erection of 400KV Twin HTLS DC line from Kethireddypally-Rayadurg are 1851 nos. Please confirm the same along with their age at that time.

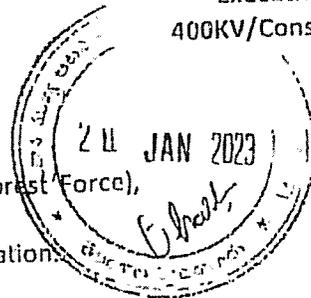
The details may be furnished at the earliest as the information need to be submitted to National Green Tribunal, Chennai before the next hearing date i.e., 13.02.2023.

Yours faithfully,


Executive Engineer,
400KV/Const-II/Metro/Hyd

Copy Submitted to:

1. The Chief Engineer/400KV/VS/TSTRANSCO/Hyderabad.
2. The Superintending Engineer/400KV/Const/Metro/Hyd.
3. The Principal Chief Conservator of Forest (Head of forest Force), Aranya Bhavan/Hyd for favour of kind information.
4. District Forest Officer, Rangareddy for favour of information.



20/01/23
A. K. Reddy



ఆంధ్ర ప్రదేశ్ రాజ పత్రము
THE ANDHRA PRADESH GAZETTE
PART I-EXTRAORDINARY
PUBLISHED BY AUTHORITY

341]

HYDERABAD, TUESDAY, JULY 21, 1998.

NOTIFICATIONS BY GOVERNMENT

ENVIRONMENT, FORESTS, SCIENCE AND TECHNOLOGY DEPARTMENT

(For. III)

DECLARATION OF MRUGAVANI NATIONAL PARK UNDER SECTION 35(4) OF WILD LIFE (P) ACT, 1972.

[G.O.Ms.No. 80, Environment, Forests, Science and Technology (For. III),
27th June, 1998.]

In exercise of the powers conferred by sub-section (4) of section 35 of the Wild Life (Protection) Act, 1972 (Central Act No. 53 of 1972) the Governor of Andhra Pradesh hereby declares the areas specified in the Schedule below area as shown in a map kept in the Office of Principal Chief Conservator of Forests, Andhra Pradesh, Hyderabad to be as a National Park which shall be called as "Mrugavani National Park" which covers Chilkur Forest Block of Ranga Reddy District.

2. The Notification shall come into force from the date of publication of the Notification in the Andhra Pradesh Gazette.

THE SCHEDULE

Name of the District	: Ranga Reddy
Name of the Mandal	: Moinabad
Name of the Forest Division	: Hyderabad
Name of the Forest Range	: Hyderabad (North)
Name of the village with Sy.No.	: Chilkur Sy.No.1
Name of the National Park	: Mrugavani National Park
Area of the National Park	: 360 Ha.

[1]

AREA STATEMENT

Sl. No.	Name of the village	Survey No.	Total Extent of Sy.No.	Nature of the land	Extent included in the National Park
(1)	(2)	(3)	(4)	(5)	(6)
1.	Chilkur	1	360 Ha.	Forest	360 Ha.

BOUNDARIES OF THE NATIONAL PARK

The boundaries of the National Park as delineated in the map kept in the Office of the Principal Chief Conservator of Forests, Andhra Pradesh, Hyderabad are as follows:-

- North (A to B): The boundary of the National Park starts from station 'A' which is North-West corner of the National Park (the name board of the park is fixed on the point) and runs in Eastern direction eliminating patta lands of Sriram Nagar and Chilkoor village and reaches Station 'B' (the area is fenced with chain link.
- East (B to C): From point 'B' the line runs in Southern direction along the Zilla Parishad Road connecting Hyderabad - Vikarabad highway and Mancherevula, Narsingi villages and reaches point 'C'. The area is fenced with chain link.
- South (C to D): From point 'C' the line runs in western direction along the highway Hyderabad-Vikarabad and reaches station 'D'. The line is fixed with chain link and park board is fixed at 'D' point.
- West (D to A): From point 'D' the line runs towards Northern direction along Osmansagar road and reaches point 'A' (Station Point).

The Conservator of Forests, Hyderabad who is authorized to perform the functions of the District Collector vide G.O.Ms.No. 39 EFS & T (For.III) Department, dated 17th April, 1997 has determined the existance, the Nature and the extent of the rights of the persons in the Mrugavani National Park vide his Proceeding No. 2086/97/D-2, dated 6th April, 1998 as follows:-

1. The local communities are entitled to the rights and concession as admitted at the time of settlement of Forest Blocks.

G.S. RANGA CHAUHAN,
Spl. Chief Secretary to Government.

No.25-7/42/2019-PG
Government of India
Ministry of Power

10

Shram Shakti Bhawan,
Rafi Marg, New Delhi
Dated, the 1st August, 2022.

To,

Chairperson
Central Electricity Authority
Sewa Bhawan, R K Puram
New Delhi-110066

Subject: Techno-economic norms on under-grounding of power lines

Sir

I am directed to say that of late, number of issues related to under-grounding of power lines had arisen and accordingly, a Technical Expert Committee (TEC) under Member (Power System), Central Electricity Authority (CEA), with representatives of Central Transmission Utility of India Ltd and Ministry of Environment Forest and Climate Change, was constituted to clearly lay down the techno-economic norms on under-grounding of power lines, so that adhoc decision on case to case basis is replaced by decision making based on transparently announced norms framed by the TEC.

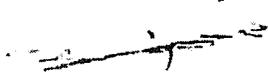
2. The Committee had examined the Technical feasibility of under-grounding of transmission lines and submitted their report. The report has been approved and based on recommendation of the Committee, it has been decided that following broad principles for under-grounding of power lines should be followed:

- a) Under-grounding of transmission lines of 66 kV and above voltage levels is not technically feasible for evacuation of Bulk power on account of the different constraint as mentioned in the report. The power evacuation lines be allowed to be constructed over ground as any outage in the underground line due to any fault/damage would require much longer time for restoration that compared to overhead line and would amount to huge generation losses.
- b) In respect of 33 kV and below rated lines, which are used for transfer of lower volumes of power over shorter distances, the under-grounding of transmission lines is technically feasible and can be adopted, keeping in view local circumstances.
- c) The following guidelines may be followed for installation of bird diverters, wherever felt necessary:
 - i) In respect of EHV transmission lines with two or more conductors per phase (bundle conductors), placement of bird diverters on the Earth wire(s)/ OPGW may suffice.
 - ii) In respect of transmission lines with single conductor in each phase, the bird diverters can be placed on the phase conductors as well as on the Earthwire(s)/ OPGW.

- 1)
- iii) The bird diverters shall be placed on central 80% span of the line and at an interval of 10 m.
 - iv) Technical specification for Bird Diverters as finalized by the Hon'ble Supreme Court appointed Committee in consultation with CEA shall be followed.

3. This issues with the approval of the Hon'ble Minister of Power and New and Renewable Energy.

Yours faithfully,


(Sanjeev Jain)
Under Secretary to the Govt. of India
Tel. 23710264
E-mail: pgdesk-mop@gov.in

Copy to:

1. Secretary, Ministry of New & Renewable Energy, New Delhi
2. Secretary, Ministry of Environment Forest and Climate Change, New Delhi
3. Chief Operating Officer, Central Transmission Utility of India, Gurugram
4. Managing Director, Solar Energy Corporation of India Ltd, Gurugram
5. CMD, Power Grid Corporation of India Ltd, Gurugram
6. All Transmission Developers
7. Director, NIC, Ministry of Power -for uploading the same in the Ministry of Power's website.



Map Showing Diversion of Forest Land proposed for Erection of 400KV overhead line from 400/220 /132KV Kethireddypally SS to 400 KV Rayadurgam GIS in Shamshabad Forest Division in favor of TS TRANSCO,Hyderabad

Length of Line = 1458.18 mts
 Width mts = 46
 Area in Ha = 1458.18 46 =6.7076Ha

S NO	EASTING	NORTHING	LATITUDE	LONGITUDE
AP45	219109.773	1920661.986	78.35688747	17.35410435
AP-1	218930.802	1921013.782	78.35515913	17.35725864
AP 46	218756.575	1921368.805	78.3534749	17.36044265
46-1	218614.783	1921733.664	78.35209432	17.36371949
AP47	218539.965	1921923.197	78.35136621	17.36542155

S NO	EASTING	NORTHING	LATITUDE	LONGITUDE
1	219140.67	1920653.071	78.35717441	17.35402763
2	219085.239	1920760.613	78.35664402	17.35499186
3	219093.834	1920849.736	78.35620556	17.35579095
4	219004.559	1920916.46	78.35586524	17.35638905
5	218961.334	1921006.039	78.3554473	17.35719253
6	218928.726	1921065.1	78.35513296	17.35772177
7	218880.338	1921161.559	78.35466548	17.35858673
8	218834.158	1921252.493	78.35421947	17.35940207
9	218792.421	1921341.711	78.35381547	17.36020247
10	218753.102	1921438.134	78.35343325	17.36106823
11	218716.874	1921533.157	78.35308028	17.36192172
12	218682.171	1921625.59	78.35274198	17.36275203
13	218644.431	1921719.525	78.35237743	17.36359555
14	218608.431	1921812.809	78.35202432	17.36443334
15	21867.013	1921915.954	78.35162148	17.36535952
16	218542.551	1921981.187	78.351383	17.3659455

Legend
 Survey points
 46 mtr "Width of right of way
 TS TRANSCO Line center
 ORR Polygon

[Signature]
 Asst. Engineer
 400KV /SD-3 / Const-II
 Metro, TS TRANSCO, Hyd.

[Signature]
 Asst. Executive Engineer
 400KV /SD-3 / Const-II
 Metro, TS TRANSCO, Hyd

[Signature]
 Executive Engineer
 400KV / Const-II /
 Metro, TS TRANSCO, Hyd